

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : (a) to (d). The necessary information is being collected and will be laid on the table of the House.

Short Supply of LPG in Delhi and NOIDA

1994. SHRI KAMAL CHAUDHARY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government are aware that the Indane LPG refills have been in short supply in Delhi and NOIDA for the last 2-3 months and there is inordinate delay in the supply of LPG refills by the concerned agencies; and

(b) if so, the reasons therefor and the steps taken to check inordinate delay in the supply of LPG refills by concerned agencies to consumers?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) While there has been a marginal backlog in LPG refill supplies during June and July, 1988 ranging from two to five days in the Union Territory of Delhi there has been no backlog in refill supplies in NOIDA during the last two to three months;

(b) Refill backlog was primarily on account of operational bottlenecks. With sustained efforts and improved supplies, backlog in the Union Territory of Delhi has since been reduced, except in pockets where some disruption in deliveries has been occurring on account of water logging.

Hand Over of Scooters India Ltd. to Bajaj Auto Ltd.

1995. SHRI INDRAJIT GUPTA: Will the Minister of INDUSTRY be pleased to state:

(a) whether the decision to hand over the Scooters India Limited to M/s Bajaj Auto Limited is under re-consideration;

(b) if so, whether the workers and officers of the concern have set up a committee of independent experts to go into the viability of the company and the reasons for past losses; and

(c) whether Government are considering any rehabilitation package for the company?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) (a) and (c). No, Sir.

(b) While there is no reconsideration on the part of the Government, the National Confederation of Officers Association of Central Public Sector Undertakings has constituted a Committee to review the problems and to recommend the ways and means of making SIL a viable unit within the frame work of a Public Sector Undertaking.

Oil find near Bulandshahr in Uttar Pradesh

1996. SHRI RADHAKANTA DIGAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Government have found new oil resources in Saral village near Bulandshahr in Uttar Pradesh;

(b) whether the Oil and Natural Gas Commission has acquired the land where oil reserves have been found;

(c) if so, the extent of oil reserves found in that area; and

(d) the steps taken to acquire the land?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT) : (a) No, Sir.

(b) to (d). Does not arise.

[Translation]

Allotment of work to Workers and Officers of KVIC

1997. SHRIMATI VIDYAVATI CHATURVEDI: Will the Minister of INDUSTRY be pleased to state: